

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**ERNAKULAM BENCH**

**Original Application No. 140 of 2013**

**Friday, this the 14<sup>th</sup> day of March, 2014**

**CORAM:**

**Hon'ble Mr. Justice A.K. Basheer, Judicial Member**

**Hon'ble Ms. Minnie Mathew, Administrative Member**

M. Abdul Rasheed, aged 51 years,  
 S/o. Mohammed Ismail, Senior Clerk,  
 General Branch, O/o. Divisional Railway  
 Manager, Southern Railway, Trivandrum.

..... **Applicant**

**(By Advocate – Mr. M.R. Sarin Panicker)**

**V e r s u s**

1. Union of India, represented by the Secretary, Government of India,  
 Ministry of Railways, Rail Bhawan, New Delhi-1.
2. The General Manager, Southern Railway, Park Town P.O., Chennai-3.
3. The Divisional Railway Manager, Southern Railway, Trivandrum  
 Division, Trivandrum – 14.
4. The Divisional Personnel Officer, Southern Railway, Trivandrum  
 Division, Trivandrum-14.

..... **Respondents**

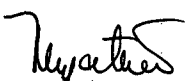
**(By Advocate – Mr. Sunil Jacob Jose, SCGSC)**

This application having been heard on 14.03.2014, the Tribunal on the same day delivered the following:

**ORDER**

**By Hon'ble Mr. Justice A.K. Basheer, Judicial Member-**

When this case is taken up for consideration, learned counsel for the applicant seeks permission to withdraw the same. Permission is granted. Original Application is dismissed as withdrawn.

  
**(MINNIE MATHEW)**  
**ADMINISTRATIVE MEMBER**  
**"SA"**

  
**(JUSTICE A.K. BASHEER)**  
**JUDICIAL MEMBER**